## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 28\ /(MAH)/20\frac{7}{7}
CORAM: Present: SHRI M. K. SHRAWAT MEMBER (J)
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017
NAME OF THE PARTIES: M/s. Demise Realties Put. Lts
SECTION OF THE COMPANIES ACT: 230-232 OF THE Companies Act 1956/2013/I & BP Code 2016.

## **ORDER**

1. Ld. Advocate Ahmed Chunawala, Present for Applicant.

NAME Ahmed Chunawald

2. The Petition is admitted.

S. No.

- The Petitioner is directed to comply with the directions, given vide separate order, dated 20<sup>th</sup> April, 2017.
- 4. The petition is fixed for final hearing on 8th June, 2017.

Sd/-

Date: 20th April, 2017.

M. K. Shrawat Member (Judicial)